

जहाँगीरपुर दिल्ली में छत गिरने के कारण एक श्रमिक की मृत्यु

1748. श्री निहाल सिंह : क्या भ्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान उद्योगनगर, जहाँगीरपुरी, दिल्ली के एक कारखाने की छत गिर गई थी और इसमें एक श्रमिक मर गया था और साथ अन्य श्रमिक जखमी हुए थे; और

(ख) इस बारे में की गई जांच का ब्यौता क्या है और संबंधित दोषी व्यक्तियों के विनाफ क्या कार्यवाही की गई है ?

भ्रम मंत्रालय में उप-मंत्री (जी धर्म बोर)

(क) जी, हाँ।

(ख) दिल्ली प्रशासन में प्राप्त सूचना के अनुसार, भवन के दानिक के निरीक्षक भारतीय दण्ड संहिता की धारा 337 के अधीन एक मामला दर्ज किया गया है। भवन के दानिक ने मृतक के परिवार को 8,000/- रुपये की राशि का भुगतान किया है। आयुक्त (कर्मकार प्रतिकार) में बनरोध किया गया है कि वह कर्मकार प्रतिकार अधिनियम, 1923 के अर्धीन मृतक के परिवार को मजदूरी का भुगतान दिवाने के लिए कार्यवाही करें।

Supply of Boots and Socks to reception Officers of Ministry of Home Affairs

1749. SHRI DAYA RAM SHAKYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Reception Officers of Ministry of Home Affairs are supplied with the official uniform;

(b) if so, whether boots and socks are not supplied to the Reception officers;

(c) whether Minister of Home Affairs do not consider boots and socks as a part of official uniform of Reception Officers as in the case of C.R.P. and B.S.F.; and

(d) the reasons for not supplying the boots and socks to Reception Officers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):
(a) Yes, Sir.

(b) to (d), Shoes and socks are not being supplied to the Reception officers of the Ministry as these do not form part of the list of items of their official uniform at present.

Supply of Summer Uniforms to Reception Officers of Ministry of Home Affairs

1750. SHRI DAYA RAM SHAKYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether summer uniforms are yet to be issued to Reception Officers of Ministry of Home Affairs for the year 1981;

(b) whether Reception Officers are being issued two pairs of terricot uniforms for four years;

(c) if so, what is the yardstick for deciding the time period for the uniforms; and

(d) whether uniforms cloth is of a poor quality?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) The supply of these uniforms had been held up for sometime pending a decision on the switch over from cotton to terricot. A decision has since been taken to supply terricot uniforms and these are under issue.

(b) and (c). The scale for terricot uniforms is two pairs per block of four years which has been prescribed taking into consideration the durability of the fibre.

(d) No, Sir.